

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
Court-II**

**Appeal No. 101 of 2012 & I.A. No. 340 of 2012**

**Dated: 7<sup>th</sup> November, 2012**

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of**

**Punjab Bio-Mass Pvt. Ltd. .... Appellant (s)**

**Versus**

**Punjab State Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Ciccu Mukhopadhaya, Sr. Adv.  
Mr. Ayush Agarwal  
Mr. Anish Maheshwari

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan &  
Ms. Richa Bhardwaja for R-1.  
Ms. Swagatika Sahoo for R-3.

**ORDER**

On the prayer of learned counsel for the parties, matter is adjourned for hearing to **13<sup>th</sup> December, 2012.**

**(V.J. Talwar)  
Technical Member**

**(P.S. Datta)  
Judicial Member**

